## GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:1105 ANSWERED ON:27.07.2015 Takeover of Autonomous Bodies Raj Smt. Krishna

## Will the Minister of CULTURE be pleased to state:

GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO. 1105 TO BE ANSWERED ON 27.07.2015

TAKEOVER OF AUTONOMOUS BODIES

†1105: SHRIMATI KRISHNA RAJ:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the procedure regarding takeover of autonomous bodies by the Government; and
- (b) the details of the bodies taken over by the Ministry of Culture during the last two years?

## **Answer**

**ANSWER** 

MINISTER OF STATE (IC) FOR CULTURE & TOURISM AND MINISTER OF STATE FOR CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a): Taking over of autonomous organizations is done in terms of the provisions of the constitution of any organization which has such provisions in its Constitution.
- (c) The management of Lalit Kala Akademi was taken over on 1.4.2015, in terms of clause 17(12) of the Memorandum of Association of the Akademi, to secure proper management of affairs of the Akademi.

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